GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 2178
TO BE ANSWERED ON 07.08.2025

WELFARE MEASURES FOR INTER-STATE MIGRANT WORKERS

2178. SHRI IMRAN PRATAPGARHI:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government has instituted any new mechanisms post the COVID-19 pandemic for the welfare, tracking and support of Inter-State migrant labourers;

(b) if so, the details of such mechanisms including digital or physical infrastructure established for their benefit;

(c) whether any national-level database has been created for migrant workers and if so, the number of workers registered on it;

(d) the steps taken to ensure access to social security, health insurance and portability of benefits for migrant workers across States; and

(e) the allocation made by the Ministry for welfare schemes specifically targeted at migrant labourers since 2021?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)

(a) to (e): In order to safeguard the interest of the Migrant workers, the Parliament has enacted the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Services) Act, 1979 which, inter alia, provides for registration of certain establishments employing Inter-State Migrant Workers, licensing of contractors etc. Workers employed with such establishment are to be provided payment of minimum wages, journey allowance, displacement allowance, residential accommodation, medical facilities and protective clothing etc.

The Ministry of Labour & Employment has launched eShram portal, a National Database of the Unorganised Workers on 26th August, 2021. The main objective of the eShram portal is to create a national database of unorganised workers including migrant workers seeded with Aadhaar, and facilitate delivery under existing Social Security and Welfare Schemes to such workers. It allows an unorganised worker to register himself or herself on the portal on a self- declaration basis. As on 01.08.2025, over 30.98 crore unorganized workers including migrant workers have registered on eShram portal.

The Government has taken several initiatives to assure the portability of social security schemes across the States for unorganized workers including migrant workers.

In keeping with the vision of the Budget Announcement, 2024-25, on developing eShram as a "One-Stop-Solution" for unorganized workers to have access to various social security schemes, Ministry of Labour and Employment launched the eShram-"One-Stop-Solution" on 21st October 2024. eShram-"One-Stop-Solution" entails integration of different social security/ welfare schemes on a single portal i.e. eShram. This enables unorganized workers, including migrant workers, registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, fourteen (14) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram to extend benefits and access to social security, insurance or skill development programmes to eShram cardholders including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), National Family Benefit Scheme (NFBS), Mahatma Gandhi National Rural Employment Guarantee scheme (MGNREGS), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U), Pradhan Mantri Matsya Sampada Yojana (PMMSY), One Nation One Ration Card(ONORC) and Pradhan Mantri Matru Vandna Yojana (PMMVY).

In addition to the above schemes, eShram is also integrated with Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM), National Career Service (NCS), Skill India Digital Hub (SIDH), Unified Mobile Application for New-age Governance (UMANG), Digital Locker (DigiLocker), myScheme and Open Government Data Platform (OGD).

Budget allocation and expenditure are as per provision of the respective schemes.

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